Annexure-9

Name of the corporate debtor: M/s.Sevenn Protective Fabrics Private Limited; Date of commencement of CIRP:13.08.2025 (order received on 13.08.2025)

NCLT order IA liq/4(AHM)2025 in C. P. (I.B) No.2 of 2024 dated 13.08.2025 (order received on 13.08.2025)

List of creditors as on: 16/10/2025

List of other creditors (Other than financial creditors and operational creditors)

Sl.	Name of	Details	of claim	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	Date of	Amount	Amount	Nature of	Amount	Amount covered	Whether	continge	mutual dues,	claim not	claim	any
		receipt	claimed	of claim	claim	covered by	by guarantee	related	nt claim	that may be set-	admitted	under	
				admitted		security interest		party?		off		verificati	
												on	
NIL													